

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 270 OF 2015

Dated: 21st August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Renewable Energy Developers Association of Karnataka ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anantha Narayan M.G. for
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Mr. Aswin Ramanathan for R-1

Mr. Chinmayee Chandra for R-2

ORDER

Learned counsel for the appellant seeks two weeks more time to file rejoinder. He may take steps to file rejoinder on or before 05.09.2017 after serving copy on the other side.

List the matter on **21.09.2017.**

**(I.J. Kapoor)
Technical Member**

ts/vt

**(Justice Ranjana P. Desai)
Chairperson**